

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 172/TT/2014

- Subject : Truing up of transmission tariff for the tariff block 2009-14 and determination of transmission tariff for the tariff block 2014-19 for Transmission System associated with Loktak HEP in North Eastern Region
- Date of Hearing : 16.11.2015
- Coram : Shri A.S Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner : Power Grid Corporation of India Limited
- Respondents : Assam State Electricity Board & 6 others
- Parties present : Shri S.K. Narayan, PGCIL
Shri Jasbir Singh, PGCIL
Shri S.S. Raju, PGCIL
Shri M.M. Mondal, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri Sashi Bhushan, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri Pramod Kumar, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed for (i) truing up transmission tariff for 2009-14 tariff block and (ii) approval of transmission tariff for 2014-19 tariff block for Transmission System associated with Loktak HEP in North Eastern Region.

2. The Commission observed that though all loans have been repaid, the petitioner has shown some outstanding loan in Form 9C for 2014-19 tariff block.
3. The representative of the petitioner submitted it shall submit the revised Form 9C.



4. The Commission directed the petitioner to submit the revised Form 9C on affidavit with a copy to respondents by 20.11.2015.

5. The Commission further observed that in case the above information is not received within the specified date, the petition will be disposed on the basis of the information already available on record.

6. Subject to the above, order in the petition was reserved.

By order of the Commission

(V. Sreenivas)
Dy. Chief (Law)

